## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/134/ (IB)/2017

NAME OF THE PETITIONER(S)

: DECCAN EVENT MANAGEMENT PVT LTD

NAME OF THE RESPONDENT(S)

: LAND MARVEL CONSTRUCTION INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

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REPRESENTATION BY WHOM

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## **ORDER**

Counsel representing both the parties are present and submitted that the matter has been settled between the parties by way of compromise. In this regard, they filed joint memo of compromise signed by both the parties and their counsel, specifying the terms of settlement. The joint memo of compromise is taken on record. In view of the settlement entered into by both the parties, the matter is closed.

K Anantha Padmanabha Swamy Member (Judicial)

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